GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.1906 TO BE ANSWERED ON 14thMARCH, 2022

SEVA BHOJ YOJANA

1906. SHRIMATI RANJEETA KOLI: SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH: SHRI SUMEDHANAND SARASWATI:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government is implementing SevaBhoj in Rajasthan;
- (b) the funds spent under the said scheme in Rajasthan during the last five years;
- (c) the number of institutes in Rajasthan registered under the said scheme;
- (d) whether the Government settles the claims of the Non-Government Organisations distributing food under the said scheme; and?
- (e) if so, the details thereof?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI G. KISHAN REDDY)

- (a)Yes sir. The Ministry of Culture is implementing a scheme by the name of 'SevaBhojYojna' all over the country including the State of Rajasthan. This is a Central Sector Scheme for providing reimbursement of CGST and Central Government's share of IGST paid by charitable/religious institutions on purchase of specific raw food items for serving free food to public / devotees.
- (b)&(c)No suitable charitable/religious institutions which conforms to the criteria laid out under the policy has applied for the grant.
- (d)&(e)Yes Sir. Under the Scheme of 'SevaBhojYojna', Charitable/Religious Institutions are reimbursed Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid by them on purchase of specific raw food items viz. Ghee, Edible Oil, Sugar/Burra/ Jaggery, Rice, Atta/Maida/Rava/Flour and Pulses for distributing free food to public. These Charitable/Religious Institutions should have been distributing free food in the form of 'prasad', 'langar'/bhandara (community kitchen) to at least 5000 persons in a calendar month for at least past 3 years.